NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 14/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : CP/653/(IB)/2017

NAME OF THE PETITIONER(S) : EASTSUN TEXTILES MILLS

NAME OF THE RESPONDENT(S) : BALU SPINNING MILLS PVT LTD

UNDER SECTION : 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE

REPRESENTATION BY WHOM

Ambili Menon.

Com for Jethorer

All My

GURU DHAWANSAT

FOR VIDYA SHANKAR

COUNSEL FOR

CORPORAGE DESTION

ORDER

Counsels for both the parties are present. It has been submitted that the parties are engaged in discussion towards the possibilities of amicable settlement as is claimed by the Petitioner and prayed for time. At request, time is enlarged. Put up on 22.12.2017 at 10.30 A.M.

✓ Ṣḍ✓ MEMBER (JUDICIAL)

ghk